

Year	1990	1991	1992	1993	1994	1995	1996
No. of Militants apprehended	1303	362	57	237	139	171	45
No. of Militants killed	420	374	122	242	156	91	110

(c) Close vigil is being kept by the Security Forces along the border/LOC and in the interior areas. Various arrangements have been made for this purpose, including intensive patrolling, provision and use of surveillance equipments, including night vision devices, etc., deployment of forces in the vulnerable areas both on the LOC/Border and in the hinterland, setting up of Village Defence Committees in some of the sensitive regions near the border, and close and continuous coordination between all concerned security and intelligence agencies, etc. The arrangements are being continuously reviewed and strengthened/streamlined as found necessary.

[English]

Accommodation to Widow of Former President

1788. SHRI G.A. CHARAN REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the widow of former President, Shrimati Nagaratnamma has been compelled to vacate Sankey Road bungalow in Bangalore on account of eviction notice;

(b) if so, the details thereof;

(c) whether there is any proposal to provide an alternate accommodation to her;

(d) if so, whether she has received any reply in this regard from Government; and

(e) the time by which the accommodation is likely to be provided to her ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Late Shri Neelam Sanjiva Reddy, Ex-president was allotted bungalow No. 29, Sankey Road, Bangalore by the Karnataka Govt. and a type-V accommodation was placed at the disposal of State Government from general pool. The said accommodation has been got vacated by the State Government on the death of late Shri Reddy.

(c) Smt. Reddy has requested for allotment of alternate accommodation at Bangalore.

(d) As per the existing guidelines, in the event of death of the President after demitting his/her office, the surviving spouse is eligible for allotment of an un-furnished type-III accommodation only in Delhi from General Pool during his/her lifetime. Since the existing guidelines do not provide for allotment of accommodation to the widow of the ex-President outside Delhi, Smt. Reddy has been informed accordingly.

(e) No request has been received for allotment of general pool accommodation at Delhi from Smt. Reddy.

[Translation]

Drought in Madhya Pradesh

1789. SHRI PUNNU LAL MOHLE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether due to drought in Madhya Pradesh Rabi and Kharif crops have been affected and most of the crops have been destroyed;

(b) if so, whether farmers have migrated from there in search of livelihood; and

(c) if so, the efforts being made by the Government to tackle this situation and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) According to the information received from the Government of Madhya Pradesh, 25 tehsils in 7 districts are affected by drought conditions in varying degrees. The area of Kharif crop damaged is 8.48 lakh hectares.

(b) The State Government have not reported any migration of farmers due to the drought conditions.

(c) The State Government is undertaking various measures to tackle the situation including gearing up labour intensive works, distribution of seeds for sowing Rabi crops, suspension of recovery of Government Cooperative dues and land revenue. Government of India has released an amount of Rs. 38.31 crores during the current year as Central share of Calamity Relief Fund to Government of Madhya Pradesh for relief and rehabilitation measures in wake of natural calamities including drought during 1996-97.

[English]

Landless Indians

1790. SHRI I.D. SWAMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :